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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016  
TP No. 45/397-398/NCLT/AHM/2016 (New)  
CA No. 232/2013, CA No. 189/2014 & CA No. 263/2014  
C.P. No. 73/397-398/CLB/MB/2013 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Girdhar Viramgana & Ors.  
V/s.  
Balaji Embroidery Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	DHIREN R. DAVE	PCS	P-1	
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**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner No.1. None present for Respondents No. 1, 3, 5 and 6. None present for Respondent No.2 and 4. None present for Respondent No.7.

At request of learned Counsel for Respondent no. 1, 3, 5 and 6.

List the matter on 17.11.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.